

&
ITEM NO.5
MM

COURT NO.7

SECTION XIV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1683/2006

(From the judgement and order dated 03/08/2005 in CRP No. 28(SH)/2004 of
The HIGH COURT OF GUWAHATI, Shillong Bench)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CAMRUS ZAMAN GHAFUR PARIAT

Respondent(s)

(With appln(s) for permission to file addl. affidavit and permission to file reply to
the addl. affidavit filed by the petitioner and with prayer for interim relief and
office report)
[FOR FINAL DISPOSAL]

Date: 17/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Ms. Rajni Ohri, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s) Ms. Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following
ORDER

As prayed by learned counsel for the respondent, the case is
adjourned by two weeks.

(Pardeep Kumar)
Court Master

(Radha R. Bhatia)
Court Master